

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 6343/2021

STATE OF U.P. & ORS.

Appellant(s)

VERSUS

DR. ANAND PRATAP SINGH & ORS.

Respondent(s)

(OFFICE REPORT ON DEFAULT IS TO BE LISTED.)

WITH

C.A. No. 6344/2021 (III-A)

Date : 28-11-2022 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SUDHANSHU DHULIA
[IN CHAMBER]For Appellant(s) Mr. Sanjay Kumar Tyagi, AOR
Mr. Sandeep Singh, Adv.
Mr. Prabhat Kumar Pai, AdvFor Respondent(s) Mr. Nishit Agrawal, AOR
Ms. Kuanishka Mittal, AdvUPON hearing the counsel the Court made the following
O R D E RC.A. No. 6344/2021

As prayed, by way of last opportunity and in the interest of justice, time of two weeks is granted to furnish fresh particulars of unserved respondent Nos. 1 & 3. In case of failure, the matter shall be listed for dismissal after two weeks.

(INDU MARWAH)
COURT MASTER (SH)(RAM SUBHAG SINGH)
BRANCH OFFICER